

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 11, 2015

No. 1886 /JR(S)/2015

Pursuant to Government Office Memo No. 1463/II-4-15-3(5)/91 TC-I dated 10.09.2015 Sri **Subodh Bharti**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad is appointed/ posted as Deputy Secretary, U.P. State Legal Services Authority, Lucknow.

BY ORDER OF THE COURT

Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 477/JR(S)/2015 Dated: Allahabad : September 11, 2015

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. Sri Subodh Bharti, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
11. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.

13. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)